

THE VICE-CHAIRMAN (SHRI M.A. BABY) : After 5 o'clock you will be given an opportunity. Now we will take up Private Members' Legislative Business.

### THE PROHIBITION BILL, 1992

DR. NARREDDY THULASI REDDY (Andhra Pradesh) : Sir, I beg to move for leave to introduce a Bill to provide for total prohibition and for matters connected therewith.

*The question was put and the motion was adopted.*

DR. NARREDDY THULASI REDDY : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Shri Satya Prakash Malaviya. Not here. Shri S.S. Ahluwalia.

### THE HANDLOOM WEAVERS (WELFARE) BILL, 1992

श्री सुरेशजीत सिंह ग्रहलुवालिया : मैं प्रस्ताव करता हूँ कि देश में हथकरघा बुनकरों द्वारा किए जाने वाले कतिपय कल्याणकारी उपायों और तत्संबंधी मामलों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

*The question was put and the motion was adopted.*

श्री सुरेशजीत सिंह ग्रहलुवालिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

### THE BACKWARD AREAS DEVELOPMENT AUTHORITY BILL, 1992

श्री सुरेशजीत सिंह ग्रहलुवालिया (बिहार) : मैं प्रस्ताव करता हूँ कि देश के आर्थिक और शैक्षिक दृष्टि से पिछड़े क्षेत्रों के समग्र विकास के लिए एक स्वायत्त प्राधिकरण की स्थापना करने और तत्संबन्ध विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

*The question was put and the motion was adopted.*

श्री सुरेशजीत सिंह ग्रहलुवालिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

### THE CONSTITUTION (AMENDMENT) BILL, 1992

*(to amend articles 343, 348 etc.)*

श्री सुरेशजीत सिंह ग्रहलुवालिया : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

*The question was put and the motion was adopted.*

श्री सुरेशजीत सिंह ग्रहलुवालिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

### THE CONSTITUTION (AMENDMENT) BILL, 1992

*(to amend article 16)*

SHRI SURESH PACHOURI (Madhya Pradesh) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI SURESH PACHOURI : Sir, I introduce the Bill.

### THE TOURISM PROMOTION BILL, 1992

SHRI SURESH PACHOURI (Madhya Pradesh) : I beg to move for leave to introduce a Bill to provide for the promotion of tourism to attract more foreign tourists in the country and for matters connected therewith.

*The question was put and the motion was adopted.*

SHRI SURESH PACHOURI : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : The Constitution (Amendment) Bill, 1992 (to amend article 77) will be taken up for introduction later.